

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3755
ANSWERED ON:02.12.2010
LIABILITIES FIXED FOR PRICES OF DRUGS
Pratap Narayanrao Shri Sonawane

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the number of Companies in the country in respect of which liabilities have been fixed by the Drugs Price Liability Review Committee (DPLRC) at the central level so far;
- (b) the names of the Maharashtra based companies out of the above companies;
- (c) whether DPLRC is selecting only the Indian companies and not fixing liability in respect of multinational companies;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a) DPLRC quantified liabilities in 47 cases involving 33 companies in respect of which liabilities have been fixed by the DPLRC.
- (b) A statement is annexed.
- (c),(d) 85 (e) No Sir, The Drugs (Prices Control) Order 1979, (DPCO 1979) covers all indigenously manufactured bulk drugs as well as the imported bulk drugs. DPCO 1979 does not make any distinction between Indian Companies and Multinational Companies.